

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/3763/2025 ARBP/12/2025	M/S ION EXCHANGE (INDIA) LTD. VS NEELACHAL ISPAT NIGAM LTD.(NINL),JAJPUR	KOUSIK ANANDA GURU VS	// (//
2	D-BLAPL/3576/2025 BLAPL/1368/2025	SANTA KUMAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NANDAPUR /12 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000011/2025
3	D-BLAPL/2522/2025 BLAPL/1369/2025	MANA PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /204 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000836/2024
4	D-BLAPL/3544/2025 BLAPL/1370/2025	GANESH MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000013/2024
5	D-BLAPL/3273/2025 BLAPL/1371/2025	AKASH SINGH @ YUBARAJ SINGH VS STATE OF ODISHA	ASIT KUMAR JENA VS	BYREE /255 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002741/2024
6	D-BLAPL/3617/2025 BLAPL/1372/2025	SUMANTA BARIK VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH RURAL /185 /2024 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000051/2024
7	D-BLAPL/3562/2025 BLAPL/1373/2025	DEBASIS PATTNAIK VS STATE OF ODISHA	PRABUDDHA KUMAR PATTANAIAK VS	GOSANINUAGAM /24 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000166/2025
8	D-BLAPL/3348/2025 BLAPL/1374/2025	PRAMOD BEHERA @ PRAMOD KUMAR BEHERA VS STATE OF ODISHA	PRAHALLAD SAHU VS	BHANJANAGAR /1212 /2024 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000084/2024
9	D-BLAPL/3644/2025 BLAPL/1375/2025	JUNESH TURUK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	KORAPUT TOWN /222 /2024 SPECIAL JUDGE (POCSO), JEYPORE(Kor TR/0000078/2024
10	D-BLAPL/3468/2025 BLAPL/1376/2025	RAGHUNATH HANSDA VS STATE OF ODISHA	RAJ KUMAR ROUT VS	Maitri Vihar PS /24 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000102/2025
11	D-BLAPL/3547/2025 BLAPL/1377/2025	SHANKAR GOUDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000126/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/3661/2025 BLAPL/1378/2025	HEMANTA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANTABANJI /391 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000720/2024
13	D-BLAPL/3667/2025 BLAPL/1379/2025	LAXMIDHAR PATRA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CHANDRASEKHARPUR /961 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002230/2024
14	D-BLAPL/3674/2025 BLAPL/1380/2025	SATYAJIT MOHARANA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	TIGIRIA /224 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK) Spl/0000191/2024
15	D-BLAPL/3490/2025 BLAPL/1381/2025	MAKARU RANA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	SINDHIKELA PS /165 /2024 ADDL.SESIONS JUDGE,KANTABANJI(BALANGIR) SC/0000058/2024
16	D-BLAPL/3538/2025 BLAPL/1382/2025	SIBA SANKAR MALYADI @ SIVA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT TOWN /166 /2024 ASSISTANT SESSION JUDGE,KORAPUT CT/0000091/2024
17	D-BLAPL/3681/2025 BLAPL/1383/2025	GOPAL KALO VS STATE OF ODISHA	BYOMOKESH SAHOO VS	MAHULPALI /129 /2024 A.D.J.,KUCHINDA(Sambalpur) ST/0000002/2025
18	D-BLAPL/3303/2025 BLAPL/1384/2025	PABANA @ GOBINDA CHANDRA DASH VS STATE OF ODISHA	SURESH KUMAR JENA VS	RENGALI DAM SITE /184 /2024 J.M.F.C,TALCHER(Anugul) GR/0001717/2024
19	D-BLAPL/3271/2025 BLAPL/1385/2025	PAGAL DAS @ AJAYA KUMAR DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /508 /2024 SPECIAL JUDGE (POCSO), BHADRAK(BHADRAK) Spl/0000096/2024
20	D-BLAPL/3721/2025 BLAPL/1386/2025	SIBA DIPA @ SHIBA DEEPA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /284 /2018 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000055/2019
21	D-BLAPL/2918/2025 BLAPL/1387/2025	RAMESH CHANDRA SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	K.NUAGAON /169 /2024 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000488/2024
22	D-BLAPL/2934/2025 BLAPL/1388/2025	RAJA@JAGAT NAYAK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	RUPSA /73 /2024 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000065/2024
23	D-BLAPL/3713/2025	PREMANANDA NAYAK @ SIPUN	ANIRUDHA DAS	MANAMUNDA /39 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1389/2025	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/000024/2025
24	D-BLAPL/3701/2025 BLAPL/1390/2025	TIKI @ CHANDAN MALIK VS STATE OF ODISHA	SUDHANSU SEKHAR DAS VS	AUL /691 /2024 J.M.F.C,AUL(Kendrapara) GR/0001113/2024
25	D-BLAPL/3717/2025 BLAPL/1391/2025	DEEPAK DAS PANKA @ PANIKA VS STATE OF ODISHA	JULU KHANSAMA VS	BRAJARAJNAGAR /416 /2020 DISTRICT AND SESSIONS JUDGE,JHAR CT/000014/2021
26	D-BLAPL/3731/2025 BLAPL/1392/2025	MD. ZARAIT VS STATE OF ODISHA	RAKESH BEHERA VS	RAGHUNATHPALI /473 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000112/2024
27	D-BLAPL/3409/2025 BLAPL/1393/2025	ANIL GARTIA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH /90 /2022 A.D.J.,BARGARH(Bargarh) CT/0000071/2022
28	D-BLAPL/3692/2025 BLAPL/1394/2025	SANCHIT BISHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	BINIKA /404 /2024 JMFC, BINIKA(Sonepur) GR/0000395/2024
29	D-BLAPL/3695/2025 BLAPL/1395/2025	MD NASRUDDIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /214 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000964/2024
30	D-BLAPL/3766/2025 BLAPL/1396/2025	DAYANIDHI BANCHHOR VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /3 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000016/2025
31	D-BLAPL/3696/2025 BLAPL/1397/2025	BIPIN KHADIA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	BRAJARAJNAGAR /68 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000246/2024
32	D-BLAPL/3771/2025 BLAPL/1398/2025	PRASANTA KUMAR PATRA VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /3 /2025 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000003/2025
33	D-BLAPL/3714/2025 BLAPL/1399/2025	TUKARAM BIRODAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /30 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000044/2021
34	D-BLAPL/3777/2025 BLAPL/1400/2025	KULA @ KULAMANI SAHU VS	BHOJARAJ SETH VS	GAISILET /245 /2024 S.D.J.M.,PADAMPUR(Bargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/3726/2025 BLAPL/1401/2025	STATE OF ODISHA KALI CHARAN NAYAK VS	RAKESH BEHERA VS	GR/0001501/2024 PALLAHARA /267 /2024 S.D.J.M.,PALLAHARA(Anugul) GR/0000497/2024
36	D-BLAPL/3406/2025 BLAPL/1402/2025	STATE OF ODISHA GYANARANJAN TRIPATHY VS	BHARAT BHUSAN ROUTRAY VS	RAJGANGPUR /7 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000007/2025
37	D-BLAPL/3678/2025 BLAPL/1403/2025	STATE OF ODISHA SUSANT SWAIN VS	KABIRAJ PRADHAN VS	TANGI (KHURDA) /25 /2025 J.M.F.C,TANGI(Khordha) GR/0000028/2025
38	D-BLAPL/3424/2025 BLAPL/1404/2025	STATE OF ODISHA PRAFULLA KUMAR NAIK VS	BHARAT BHUSAN ROUTRAY VS	/ /0 SPECIAL JUDGE,ROURKELA(Sundargarh) SPL. 2(a)C.C./0000001/2025
39	D-BLAPL/3682/2025 BLAPL/1405/2025	STATE OF ODISHA TANMAYA SETHI VS	DEBENDRA KUMAR DHAR VS	PARJANG /211 /2024 J.M.F.C,PARJANG(Dhenkanal) GR/0000303/2024
40	D-BLAPL/3686/2025 BLAPL/1406/2025	STATE OF ODISHA ARBINDA KUMAR SONI VS	BHARAT BHUSAN ROUTRAY VS	SECTOR-15 /33 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0000721/2024
41	D-BLAPL/3807/2025 BLAPL/1407/2025	STATE OF ODISHA PADIA SODI VS	PRASANTA KUMAR NANDA VS	KALIMELA /261 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000657/2024
42	D-BLAPL/3811/2025 BLAPL/1408/2025	STATE OF ODISHA RAJESH VS	SUSHANTA HARICHANDAN VS	BAIDYANATHPUR /403 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001795/2024
43	D-BLAPL/3697/2025 BLAPL/1409/2025	STATE OF ODISHA P.KALIA VS	ABHISIDDHANTA SAHOO VS	BALAPANDA /148 /2024 SPECIAL JUDGE, PURI(Puri) TR/0000173/2024
44	D-BLAPL/3524/2025 BLAPL/1410/2025	STATE OF ODISHA DEEPAK BARIK VS	RAMAKRISHNA NAIK VS	JAGATSINGPUR /1059 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000112/2024
45	D-BLAPL/3445/2025 BLAPL/1411/2025	STATE OF ODISHA ABDUL SALEEM VS STATE OF ODISHA	AJAYA NAYAK VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BERHAMPUR(Ganjam) GR/0001222/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/3820/2025 BLAPL/1412/2025	SANGRAM KUMAR SAHOO @ PINKU VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDITNAGAR /12 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000100/2025
47	D-BLAPL/3664/2025 BLAPL/1413/2025	KRISHNA BISWAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /262 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000028/2024
48	D-BLAPL/3670/2025 BLAPL/1414/2025	SUNIL BADARAITA VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (ASKA) /556 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000088/2024
49	D-BLAPL/2259/2025 BLAPL/1415/2025	SATYABRATA SAHOO VS STATE OF ODISHA	DEBASISH SAMAL VS	JAGATPUR /403 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000148/2024
50	D-BLAPL/2849/2025 BLAPL/1416/2025	GUDDU BHATRA @ NARANA BHATRA @ NARAYAN BHATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /105 /2022 DISTRICT AND SESSIONS JUDGE,NAWA TR/0000031/2022
51	D-BLAPL/3813/2025 BLAPL/1417/2025	RAJU NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /375 /2024 S.D.J.M.,PALLAHARA(Anugul) GR/0000671/2024
52	D-BLAPL/3699/2025 BLAPL/1418/2025	KUNA @ KUNTHA @ GANESH NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	HINJILI /35 /2025 J.M.F.C.SERAGARA(Ganjam) GR/0000019/2025
53	D-BLAPL/3341/2025 BLAPL/1419/2025	SUNIL BEHERA VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	BAGDIA /220 /2024 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001185/2024
54	D-BLAPL/3672/2025 BLAPL/1420/2025	RUPAN MANDAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	R.UDAYAGIRI /19 /2006 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000013/2024
55	D-BLAPL/3780/2025 BLAPL/1421/2025	MADAN HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /373 /2022 A.D.J.,JEYPORE(Koraput) TR/0000074/2022
56	D-BLAPL/3799/2025 BLAPL/1422/2025	SK. AHEBABUR REHMAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDRASEKHARPUR /812 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001872/2024
57	D-BLAPL/3839/2025	BHULEDIYA @ JAYESH KUMAR	NABIN KUMAR DAS	GOPALPUR /2 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1423/2025	VS STATE OF ODISHA	VS	SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000003/2025
58	D-BLAPL/3781/2025 BLAPL/1424/2025	SUNIL DORA VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (ASKA) /556 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000088/2024
59	D-BLAPL/3787/2025 BLAPL/1425/2025	ASHOK BARAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BALIANTA P.S. /593 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000645/2024
60	D-BLAPL/3397/2025 BLAPL/1426/2025	JASOBANTA PANDAB @ JEETU VS STATE OF ODISHA	KARUNAKAR GAYA VS	SUNDARGARH TOWN /168 /2022 A.D.J.,SUNDARGARH(Sundargarh) ST/0000024/2024
61	D-BLAPL/3805/2025 BLAPL/1427/2025	MUNA PADIAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /261 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000657/2024
62	D-BLAPL/3823/2025 BLAPL/1428/2025	RAHUL @ BAKSHISH SINGH MEHER VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /336 /2022 3RD ADJ BHUBANESWAR(Khordha) CT/0000027/2023
63	D-BLAPL/3833/2025 BLAPL/1429/2025	SATYA NARAYAN @ SATYABADI GOUDA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BADABAZAR /430 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000190/2024
64	D-BLAPL/3457/2025 BLAPL/1430/2025	RAJENDRA PRASAD BARI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /572 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0001812/2024
65	D-BLAPL/3849/2025 BLAPL/1431/2025	SUDAM MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NIRAKARPUR /95 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000152/2024
66	D-BLAPL/3460/2025 BLAPL/1432/2025	RAJENDRA PRASAD BARI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /603 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0001827/2024
67	D-BLAPL/3280/2025 BLAPL/1433/2025	AMJAD KHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000090/2023
68	D-BLAPL/3476/2025 BLAPL/1434/2025	SARVESH KUMAR VS	RAJENDRA NARAYAN ROUT VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMAPL/134/2025 CMAPL/48/2025	STATE OF ODISHA MRUTYUNJAYA NAYAK VS	BIPLAB KUMAR DASH VS	2(A)CC/0000003/2025 // ()
70	D-CMAPL/3284/2025 CMAPL/49/2025	STATE OF ODISHA PREMALATA MISHRA VS	PRABIN DAS VS	// // ()
71	D-CMAPL/4958/2025 CMAPL/50/2025	COMMISSIONER OF ENDOWMENTS ,KHURDA RAJANIKANTA PATRA VS	NARESH CHANDRA SAHOO VS	// // ()
72	D-CMP/4343/2025 CMP/192/2025	SARASWATI @ SAROJINI SETHI SHANTIPADA PANDA VS	AMIT PRASAD BOSE VS	// // CIVIL JUDGE (SD), JALESWAR(Baleshwa
73	D-CMP/55095/2024 CMP/193/2025	SAKTIPADA PANDA M/S. JAGANNATH ELECTRICAL, BHADRAK VS	SUKANTA KUMAR NAYAK VS	// // ADDL CIVIL JUDGE (SD), BHADRAK(BH
74	D-CMP/1994/2025 CMP/194/2025	M.D, NESCO. LTD., BALASORE RAJU SAHU VS	ARUN KUMAR MISHRA VS	EC/0000007/2017 // ADDL. DIST. AND SESSIONS JUDGE, KH
75	D-CMP/4640/2025 CMP/195/2025	BISWAJIT SAHU GITANJALI SAHU @ SAU VS	BISWAJIT MOHAPATRA VS	Fao/0000004/2021 // CIVIL JUDGE (SD),BALASORE(Baleshwa
76	D-CMP/5204/2025 CMP/196/2025	BIJAY KUMAR SAU BIBEKANANDA SAMAL VS	KALINGA KESHARI MOHAPATRA VS	EC/0000016/2023 // CIVIL JUDGE (SD),BHUBANESWAR(Kh
77	D-CONTC/4428/2025 CONTC/636/2025	SANJIBANI SUDHA ROUT BHASKAR SAHOO VS	ADV. VS	CS/0000227/2025 // ()
78	D-CONTC/4665/2025 CONTC/637/2025	SUSHANTA KUMAR MISHRA,TAHASILDAR,MAHANGA SUKANTI SETHI VS	ADV. VS	// // ()
79	D-CONTC/4410/2025 CONTC/638/2025	DIBYA JYOTI PARIDA,IAS NRUSINGH CHARAN ROUT VS	ADV. VS	// // ()
		SHALINI PANDIT, IAS		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/4674/2025 CONTC/639/2025	ITISHREE SAHOO VS SATYBRATA RAY,OAS	ADV. VS	// 0 //
81	D-CONTC/4411/2025 CONTC/640/2025	NABAGHANA PALEI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
82	D-CONTC/4477/2025 CONTC/641/2025	T.DAMAYANTI VS BALAKRUSHNA ROUT,B.M,SBI, PARALAKHEMUNDI BRANCH	ADV. VS	// 0 //
83	D-CONTC/4484/2025 CONTC/642/2025	SUBASINI DAS VS SHUBHA SARMA,SECY. WOMAN AND CHILD DEVELOPMENT,ODISHA	ADV. VS	// 0 //
84	D-CONTC/4486/2025 CONTC/643/2025	PUSHPALATA SARANGI VS BIBHUDUTTA BASANTA,PRINCIPAL ACCOUNTANT GENERAL (A AND E),ODISHA	ADV. VS	// 0 //
85	D-CONTC/4607/2025 CONTC/644/2025	NAYANA MANGARAJ VS RAJESH PRAVAKAR PATIL,COMMNR., B.M.C, BBSR	ADV. VS	// 0 //
86	D-CONTC/3002/2025 CONTC/645/2025	LAXMIDHAR NAIK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
87	D-CONTC/4763/2025 CONTC/646/2025	MRUTUNJAY BEHERA VS HEMA KANTA SAY,IAS	SANGRAM JENA VS	// 0 //
88	D-CONTC/4784/2025 CONTC/647/2025	GAJENDRA BEHERA VS HEMA KANTA SAY,IAS	SANGRAM JENA VS	// 0 //
89	D-CONTC/4938/2025 CONTC/648/2025	JYOTIRMAYEE NAYAK VS SALINI PANDIT, I.A.S	ADV. VS	// 0 //
90	D-CRLA/3405/2025 CRLA/177/2025	BAHANA BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PIPLI /175 /2017 2ND A.D.J.,PURI(Puri) ST/0000009/2018
91	D-CRLA/3756/2025	NABAGHANA JENA@HADA	ANIMA KUMARI DEI	BALIKUDA /163 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/178/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000037/2024
92	D-CRLMA/3803/2025 CRLMA/19/2025	KADAMIBINI SAMANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	FATEGARH /85 /2024 DISTRICT AND SESSIONS JUDGE,NAYAGAR ST/0000211/2024
93	D-CRLMC/2451/2025 CRLMC/517/2025	MANOJ KUMAR PATTANAİK VS STATE OF ODISHA	SWETA SENAPATI VS	SAHID NAGAR P.S. /530 /2024 () //
94	D-CRLMC/3324/2025 CRLMC/518/2025	STATE OF ODISHA VS SALANA RAJU	UDIT RANJAN JENA ,A.G.A VS	R.UDAYAGIRI /110 /2023 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000110/2023
95	D-CRLMC/2847/2025 CRLMC/519/2025	SUNAM CHANDRA PARICHHA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	RAYAGADA /72 /2019 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000567/2019
96	D-CRLMC/3587/2025 CRLMC/520/2025	RAJENDRA KUMAR JENA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOT ICC/0000006/2024
97	D-CRLMC/3318/2025 CRLMC/521/2025	MANA BINDHANI@MANOJ BINDHANI VS STATE OF ODISHA	SANJAY KUMAR DAS VS	CHANDIPUR /62 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000345/2024
98	D-CRLMC/2122/2025 CRLMC/522/2025	ANANDIYA ANIMESH DASH VS STATE OF ODISHA	PRAVAS NAIK VS	BHUBAN /92 /2020 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000086/2020
99	D-CRLMC/2804/2025 CRLMC/523/2025	PUSPA DEVI THIRANI @ PUSHPA THIRANI VS SINDHU NAVIN	KOUSIK ANANDA GURU VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBALPUR CRA/0000032/2024
100	D-CRLMC/3053/2025 CRLMC/524/2025	SABITA BARIK VS STATE OF ODISHA	ASHOK DAS VS	JAJPUR SADAR /203 /2022 S.D.J.M.,JAJPUR(Jajapur) CT/0001730/2022
101	D-CRLMC/3610/2025 CRLMC/525/2025	SATYABRATA RANA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	CUTTACK SADAR /81 /2019 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000128/2019
102	D-CRLMC/3602/2025 CRLMC/526/2025	GANESH NAYAK VS	GOREKHANATH DAS VS	CHANDAKA P.S. /385 /2024 J.M.F.C.,BHUBANESWAR(Khordha)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/3624/2025 CRLMC/527/2025	STATE OF ODISHA UMESH CHANDRA TRIPATHY VS	DHANANJAYA MUND VS	GR/0002212/2024 KORAPUT VIGILANCE /60 /2016 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000031/2016
104	D-CRLMC/3603/2025 CRLMC/528/2025	STATE OF ODISHA(VIG.) RAGHUNATH KARA VS	RAMESH CHANDRA MAHARANA VS	//0 2ND ADJ CUM SPL JUDGE,BHUBANESW
105	D-CRLMC/3640/2025 CRLMC/529/2025	STATE OF ODISHA SAGAR SAHU VS	RESHMA BEHERA VS	TR/0000418/2022 PLANTSITE /907 /2024 S.D.J.M.,PANPOSH(Sundargarh)
106	D-CRLMC/3402/2025 CRLMC/530/2025	STATE OF ODISHA ALLAUDIN KHAN VS	KABIR KUMAR JENA VS	GR/0003069/2024 CUTTACK SADAR /240 /2021 2ND ADJ,CUTTACK(Cuttack)
107	D-CRLMC/39096/2024 CRLMC/531/2025	STATE OF ODISHA DAYANIDHI MAHAPATRA VS	SAYANTAN PANDA VS	CRREV/0000096/2024 //0 JUDGE, FAMILY COURT, NAYAGARH(N
108	D-CRLMC/3578/2025 CRLMC/532/2025	NIRUPAMA MAHAPATRA AJIT KUMAR DALAI VS	SK. ZAFARULLA VS	CRLMP/0000293/2023 BOLANGIR SADAR /289 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B
109	D-CRLMC/3580/2025 CRLMC/533/2025	STATE OF ODISHA DAVID NAYAK @ DILU VS	SANJIT MISHRA VS	GR/0001086/2023 LALBAG /53 /2021 J.M.F.C,CUTTACK(Cuttack)
110	D-CRLMC/3628/2025 CRLMC/534/2025	STATE OF ODISHA SUDHAKAR PRADHAN@SUDHAKAR PATRA VS	ACHYUTANANDA PATTANAİK VS	GR/0000228/2021 CHANDRASEKHARPUR /631 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha)
111	D-CRLMP/3500/2025 CRLMP/190/2025	STATE OF ODISHA LUSIKA BARIK VS	BYOMAKESH TRIPATHY VS	CT/0001396/2024 //0 (
112	D-CRLMP/3802/2025 CRLMP/191/2025	STATE OF ODISHA PRAVAKAR BEHERA VS	DILLIP KUMAR RAY VS	// BASUDEVPUR /386 /2022 (
113	D-CRLMP/3363/2025 CRLMP/192/2025	STATE OF ODISHA SAGAR KUNDA VS	SAHASRA JYOTI NANDA VS	// JANKIA P.S. /356 /2024 (
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLREV/3656/2025 CRLREV/61/2025	SASHIREKHA MAHARANA VS SARASWATI MAHARANA	PRASANTA KUMAR SATAPATHY VS	//0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000036/2023
115	D-CRLREV/3865/2025 CRLREV/62/2025	MANISH AGARWAL VS STATE OF ODISHA	NILAMADHAB SARKAR VS	MALKANGIRI /401 /2020 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000850/2020
116	D-FAO/2997/2025 FAO/57/2025	SAROJ KUMAR BASTIA VS BIJAY KUMAR BASTIA	SRINIBASH SATAPATHY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK Testa Case/0000010/2024
117	D-MATA/2761/2025 MATA/61/2025	RUKMINI SAHOO VS DEBABRATA SAHOO	BHAWANI SANKAR PANIGRAHI VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000108/2022
118	D-MATA/4959/2025 MATA/62/2025	NIKKI DEVI@NIKKI KUMARI VS RAJESH KUMAR@RAJESH KUMAR MANDAL@RAJESH MANDAL	MANAS RANJAN DHAL VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000328/2017
119	D-TRP(C)/5079/2025 TRP(C)/33/2025	PRIYADARSHINI NANDY VS ASHISH KUMAR NAYAK	SUKANTA KUMAR NAYAK VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0001271/2024
120	D-TRPCRL/3584/2025 TRPCRL/12/2025	PRADEEP KUMAR DAS VS DEEPTIMAYEE DAS@PUTHAL	RAKESH BEHERA VS	//0 S.D.J.M.,NILAGIRI(Baleshwar) CRMC/0000010/2025
121	D-WA/4629/2025 WA/346/2025	STATE OF ODISHA VS URMILA MOHANTY	GAYATRI PATRA, A.S.C. VS	// () //
122	D-WA/1147/2025 WA/347/2025	STATE OF ODISHA VS JYOTIRMAY DAS	SASWAT DAS, A.G.A. VS	// () //
123	D-WA/4601/2025 WA/348/2025	STATE OF ODISHA VS PRAFULL KUMAR PANDA	SANJIB KUMAR SWAIN,A.G.A VS	// () //
124	D-WA/3823/2025 WA/349/2025	KABITA DALAI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// () //
125	D-WP(C)/4246/2025	KUMAR ABINASH SAHOO	SUBHRAJEET JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3805/2025	VS	VS	0
		CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR		//
126	D-WP(C)/4693/2025	SALGADIA HAPPY AND HOLY HOME SOCIETY, ANANTAPUR, BBSR	DR. SIMANCHALLA RANJIT	//
	WP(C)/3806/2025	VS	VS	0
		STATE OF ODISHA		//
127	D-WP(C)/4335/2025	SOHANA PARWIN	SUKANTA KUMAR MISHRA	//
	WP(C)/3807/2025	VS	VS	0
		STATE OF ODISHA		//
128	D-WP(C)/4694/2025	M/S. MOTHER CONSTRUCTIONS AND ONSULTANTS, CUTTACK	SOUMYA JYOTI BISWAL	//
	WP(C)/3808/2025	VS	VS	0
		THE SUPERINTENDING ENGINEER, KANUPUR HEADWORKS DIVISION, KEONJHAR		//
129	D-WP(C)/4700/2025	DR.GOURI PRASAD NAYAK	SHASHI BHUSAN JENA	//
	WP(C)/3809/2025	VS	VS	0
		STATE OF ODISHA		//
130	D-WP(C)/4775/2025	RASHMITA @ RASMITA SAHOO	BIRAJA PRASANNA DAS	//
	WP(C)/3810/2025	VS	VS	0
		STATE OF ODISHA		//
131	D-WP(C)/4701/2025	KRISHNA KUMAR PATTANAIAK	SHASHI BHUSAN JENA	//
	WP(C)/3811/2025	VS	VS	0
		STATE OF ODISHA		//
132	D-WP(C)/4732/2025	DR. BALARAM MISHRA	SHASHI BHUSAN JENA	//
	WP(C)/3812/2025	VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/4749/2025	GANJENDRA BEHERA	SANGRAM JENA	//
	WP(C)/3813/2025	VS	VS	0
		STATE OF ODISHA		//
134	D-WP(C)/4777/2025	JAYPRAKASH GUPTA	BIRAJA PRASANNA DAS	//
	WP(C)/3814/2025	VS	VS	0
		STATE OF ODISHA		//
135	D-WP(C)/2960/2025	SAKUNTALA SAHU	SATYABADI MANTRY	//
	WP(C)/3815/2025	VS	VS	0
		COMMISSIONER, ENDOWMENTS, BBSR		//
136	D-WP(C)/3399/2025	M/S. MACKINTOSH BURN LTD.,KOLKATA	PRABODHA CHANDRA NAYAK	//
	WP(C)/3816/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/4453/2025 WP(C)/3817/2025	STATE OF ODISHA RANGALATA SWAIN VS	ASHOK KUMAR SAHOO VS	// // 0
138	D-WP(C)/4752/2025 WP(C)/3818/2025	STATE OF ODISHA MRUTUNJAY BEHERA VS	SANGRAM JENA VS	// // 0
139	D-WP(C)/4329/2025 WP(C)/3819/2025	STATE OF ODISHA M/S.JUNGLEE PLY TRADING AND CO., BBSR VS	SIDHARTH SHANKAR PADHY VS	// // 0
140	D-WP(C)/4768/2025 WP(C)/3820/2025	THE COMMISSIONER, COMMERCIAL TAX AND GST, ODISHA, CUTTACK SABYASACHI MOHAPATRA VS	BIRAJA PRASANNA DAS VS	// // 0
141	D-WP(C)/4778/2025 WP(C)/3821/2025	STATE OF ODISHA A. GEETANJALI @ A. GEETANJALI RAO VS	RAJESH KUMAR MAHAPATRA VS	// // 0
142	D-WP(C)/54974/2024 WP(C)/3822/2025	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	SATYAJIT SAMAL VS	// // 0
143	D-WP(C)/4423/2025 WP(C)/3823/2025	STATE OF ODISHA SANKAR BEHERA VS	BANABIHARI RAY VS	// // 0
144	D-WP(C)/4678/2025 WP(C)/3824/2025	STATE OF ODISHA PUSPAKETU PANDA VS	SUDARSHAN NANDA VS	// // 0
145	D-WP(C)/4804/2025 WP(C)/3825/2025	ODISHA GRAMYA BANK SANGRAM KESHARI NAYAK VS	BIRAJA PRASANNA DAS VS	// // 0
146	D-WP(C)/4779/2025 WP(C)/3826/2025	STATE OF ODISHA LAXMAN NAYAK VS	RAJESH KUMAR MAHAPATRA VS	// // 0
147	D-WP(C)/4805/2025 WP(C)/3827/2025	STATE OF ODISHA BHAJA GOBINDA ROURAY VS	BIRAJA PRASANNA DAS VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/4809/2025 WP(C)/3828/2025	PRATIMA MOHAPATRA @ PRATIMA KUMARI MOHAPATRA VS THE STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
149	D-WP(C)/4818/2025 WP(C)/3829/2025	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
150	D-WP(C)/4771/2025 WP(C)/3830/2025	NIRANJAN NAYAK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
151	D-WP(C)/3123/2025 WP(C)/3831/2025	SUKANTA JENA @ SUKANTA KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
152	D-WP(C)/4990/2025 WP(C)/3832/2025	GAYATRI NANDA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
153	D-WP(C)/4848/2025 WP(C)/3833/2025	LIPSARANI SWAIN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
154	D-WP(C)/4994/2025 WP(C)/3834/2025	MANORANJAN PANDIT VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
155	D-WP(C)/3089/2025 WP(C)/3835/2025	DURYODHAN MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
156	D-WP(C)/4995/2025 WP(C)/3836/2025	GAYATRI NANDA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
157	D-WP(C)/4788/2025 WP(C)/3837/2025	ARUN SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
158	D-WP(C)/4681/2025 WP(C)/3838/2025	JASWASI BHUSAN SAMAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
159	D-WP(C)/4975/2025	M/S. B.B.INFRA SOLUTION PRIVATE LIMITED, BBSR	PRABODHA CHANDRA NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3839/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/4907/2025 WP(C)/3840/2025	PETTY OFFICER BIJOYANANDA BEHERA RETD VS UNION OF INDIA	SAMARENDRA BEURA VS	// 0 //
161	D-WP(C)/4789/2025 WP(C)/3841/2025	MANJU MOHANTY VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
162	D-WP(C)/4426/2025 WP(C)/3842/2025	WAGA PADIAMI VS COLLECTOR, MALKANGIRI	GOPINATH MISHRA VS	// 0 //
163	D-WP(C)/2309/2025 WP(C)/3843/2025	TIMES SCHOLARS GURUKULA, BBSR VS THE COMNR-CUM-SECY, DEPT. OF REVENUE AND DISASTER MANAGEMENT, GOVT. OF ODISHA, BBSR	BAMADEV BARAL VS	// 0 //
164	D-WP(C)/4997/2025 WP(C)/3844/2025	PINKINI RATH VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
165	D-WP(C)/4999/2025 WP(C)/3845/2025	RASHMI PRAVA MOHANTY VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
166	D-WP(C)/4163/2025 WP(C)/3846/2025	PURANDAR MAHANTA VS THE CHIEF COMNR, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR	ANUP NARAYAN MOHANTY VS	// 0 //
167	D-WP(C)/4489/2025 WP(C)/3847/2025	SAMIR KUMAR MALLIK VS RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL , CUTTACK	TRILOCHAN BARIK VS	// 0 //
168	D-WP(C)/5002/2025 WP(C)/3848/2025	SAROJINI SATPATHY VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
169	D-WP(C)/4270/2025 WP(C)/3849/2025	TAPASWINI BHUYAN VS STATE OF ODISHA	SUBASH CHANDRA TRIPATHY VS	// 0 //
170	D-WP(C)/4791/2025 WP(C)/3850/2025	SMRUTI RANJAN PADHIHARI VS	BIRAJA PRASANNA DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/4493/2025 WP(C)/3851/2025	STATE OF ODISHA SUNITA CHOUDHARY VS	KAJAL SATYAVRATY DEVESH VS	// // 0
172	D-WP(C)/4705/2025 WP(C)/3852/2025	STATE OF ODISHA JAYANTI PANDA VS	SAIBRATA RATH VS	// // 0
173	D-WP(C)/4555/2025 WP(C)/3853/2025	STATE OF ODISHA SABITA PANDA VS	BRAJA MOHAN SARANGI VS	// // 0
174	D-WP(C)/4604/2025 WP(C)/3854/2025	REGIONAL TRANSPORT OFFICER, SUNDARGARH SOUDAMINI NAYAK VS	MANAS PATI VS	// // 0
175	D-WP(C)/4558/2025 WP(C)/3855/2025	STATE OF ODISHA SIBAYN MOHANTY VS	BRAJA MOHAN SARANGI VS	// // 0
176	D-WP(C)/4793/2025 WP(C)/3856/2025	REGIONAL TRANSPORT OFFICER, KEONJHAR MANOJ PANDA @ MANOJ KUMAR PANDA VS	RAJESH KUMAR MAHAPATRA VS	// // 0
177	D-WP(C)/4087/2025 WP(C)/3857/2025	STATE OF ODISHA BIMBADHAR PARIDA VS	HRUDANANDA MOHAPATRA VS	// // 0
178	D-WP(C)/4794/2025 WP(C)/3858/2025	COMMISSIONER CONSOLIDATION, BBSR JYOTI PRAKASH ROUT VS	BIRAJA PRASANNA DAS VS	// // 0
179	D-WP(C)/4735/2025 WP(C)/3859/2025	STATE OF ODISHA GYANARANJAN PANI VS	DOLAGOBINDA MOHAPATRA VS	// // 0
180	D-WP(C)/5112/2025 WP(C)/3860/2025	THE SUB COLLECTOR, PURI ROYAL SECURITY SERVICE, BALANGIR VS	DAYANIDHI MISHRA VS	// // 0
181	D-WP(C)/4796/2025 WP(C)/3861/2025	BRANCH MANAGER, CENTRAL BANK OF INDIA, BALANGIR BRANCH SAMARENDRA JENA VS	BIRAJA PRASANNA DAS VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/4739/2025 WP(C)/3862/2025	NIHARRANJAN PANI VS THE SUB COLLECTOR, PURI	DOLAGOBINDA MOHAPATRA VS	// 0 //
183	D-WP(C)/54869/2024 WP(C)/3863/2025	KUNI MOHAPATRA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
184	D-WP(C)/4780/2025 WP(C)/3864/2025	AMARENDRA ROUTRAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
185	D-WP(C)/5056/2025 WP(C)/3865/2025	PRAHALLAD ROUTRAY VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
186	D-WP(C)/4686/2025 WP(C)/3866/2025	HARIHAR @ HARIHARA SUBUDHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
187	D-WP(C)/5060/2025 WP(C)/3867/2025	NAROTTAM NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
188	D-WP(C)/4783/2025 WP(C)/3868/2025	ANUP KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
189	D-WP(C)/4669/2025 WP(C)/3869/2025	EXECUTIVE ENGINEER (ELECTRICAL DIVISION SUNDARGARH), IN CHARGE S.E.TP VS RATHI MINZ	PRASANTA SUNDHAR TRIPATHY VS	// 0 //
190	D-WP(C)/4639/2025 WP(C)/3870/2025	SUJIT KUMAR MIRIG VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
191	D-WP(C)/4790/2025 WP(C)/3871/2025	SURENDRA KUMAR BAISAKH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
192	D-WP(C)/4797/2025 WP(C)/3872/2025	BIJAY BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
193	D-WP(C)/4955/2025	RAMALATA NAYAK	BASUDEV PUJARI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3873/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/4787/2025 WP(C)/3874/2025	UPENDRA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
195	D-WP(C)/4637/2025 WP(C)/3875/2025	PURNANANDA SAMAL VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
196	D-WP(C)/4628/2025 WP(C)/3876/2025	KUMUDINI PRADHAN VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
197	D-WP(C)/4862/2025 WP(C)/3877/2025	GOURISHANKAR PADHAN VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
198	D-WP(C)/4821/2025 WP(C)/3878/2025	MITA MOHANTY @ SASMITA MOHANTY VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
199	D-WP(C)/5084/2025 WP(C)/3879/2025	SADASHIBA SENAPATI VS RESERVE BANK OF INDIA, BBSR	KABIRAJ PRADHAN VS	// 0 //
200	D-WP(C)/4973/2025 WP(C)/3880/2025	M/S. KCS PVT. LTD, SUNDERGARH VS CHIEF MANAGER CUM A.O., UCO BANK, ROURKELA MAIN BRANCH	SUVENDU KUMAR RAY VS	// 0 //
201	D-WP(C)/685/2025 WP(C)/3881/2025	ABINASH ROUT VS THE COLLECTOR, MAYURBHANJ	GOPINATH MISHRA VS	// 0 //
202	D-WP(C)/4803/2025 WP(C)/3882/2025	BASANTA KUMAR BARIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
203	D-WP(C)/4823/2025 WP(C)/3883/2025	DEBASISH RAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
204	D-WP(C)/3925/2025 WP(C)/3884/2025	SHREEMANTA KUMAR TRIPATHY VS	SIDHANT DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/4800/2025 WP(C)/3885/2025	STATE OF ODISHA NARAYAN ROUT VS	BIRAJA PRASANNA DAS VS	// // ()
206	D-WP(C)/4891/2025 WP(C)/3886/2025	STATE OF ODISHA ARDHENDU PANI VS	SAILAZA NANDAN DAS VS	// // ()
207	D-WP(C)/4935/2025 WP(C)/3887/2025	STATE OF ODISHA SHANTI MANJARI DEI VS	MILAN KANUNGO VS	// // ()
208	D-WP(C)/4483/2025 WP(C)/3888/2025	STATE OF ODISHA DEBAKI MAHAKUD VS	M/S.SUKANTA KU. DALAI,P.SWAIN,SATYABRATA MAHAPATRA,N.K.SINGH,BIVASINI BHUYAN SADASIVA PATRA (1) VS	// // ()
209	D-WP(C)/4802/2025 WP(C)/3889/2025	STATE OF ODISHA MANORANJAN SAHOO VS	BIRAJA PRASANNA DAS VS	// // ()
210	D-WP(C)/4838/2025 WP(C)/3890/2025	STATE OF ODISHA DUTIKA BEHERA VS	TRILOCHAN PANIGRAHI VS	// // ()
211	D-WP(C)/4842/2025 WP(C)/3891/2025	STATE OF ODISHA SABITRI AHIR VS	STHITIPRAGYAN SUNANDINI VS	// // ()
212	D-WP(C)/4914/2025 WP(C)/3892/2025	STATE OF ODISHA SAGAR KUMAR PANIGRAHI VS	PAMI RATH VS	// // ()
213	D-WP(C)/1020/2025 WP(C)/3893/2025	STATE OF ODISHA BANABASH BEHERA VS	RABINDRA NATH PRUSTY VS	// // ()
214	D-WP(C)/4919/2025 WP(C)/3894/2025	STATE OF ODISHA ALOK KUMAR BISOYI VS	PAMI RATH VS	// // ()
215	D-WP(C)/4088/2025 WP(C)/3895/2025	STATE OF ODISHA SUBASH CHANDRA PARIDA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/3048/2025 WP(C)/3896/2025	RS CRUSHERS AND MINERALS, SAILANG, KENDUJHAR VS THE SUPERINTENDENT OF CT OF GST KEONJHAR CIRCLE	UPASANA BAL VS	// 0 //
217	D-WP(C)/3220/2025 WP(C)/3897/2025	KEDAR CHHATOI VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// 0 //
218	D-WP(C)/4967/2025 WP(C)/3898/2025	MR.RAJIB LOCHAN SAHOO VS THE DEPUTY GENERAL MANAGER CUM ZONAL MANAGER, UCO BANK, BBSR	MANOJA KUMAR KHUNTIA VS	// 0 //
219	D-WP(C)/4879/2025 WP(C)/3899/2025	FAGULAL PADHAN VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
220	D-WP(C)/2630/2025 WP(C)/3900/2025	BHATIMUNDA KANSARI GHANTA SEVA NIJOG, CUTTACK VS THE COLLECTOR, CUTTACK	DWARIKA PRASAD MOHANTY VS	// 0 //
221	D-WP(C)/4045/2025 WP(C)/3901/2025	KULAMANI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //
222	D-WP(C)/5059/2025 WP(C)/3902/2025	ABDUL JABBAR KHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
223	D-WP(C)/4573/2025 WP(C)/3903/2025	JAYASHREE NAYAK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
224	D-WP(C)/4643/2025 WP(C)/3904/2025	AMULYA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
225	D-WP(C)/4911/2025 WP(C)/3905/2025	ANNAPURNA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
226	D-WP(C)/4883/2025 WP(C)/3906/2025	DALURAM DEHURY VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
227	D-WP(C)/4235/2025	PURNA CHANDRA RAYGURU	SANDHYARANI PANI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3907/2025	VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT.	VS	0 //
228	D-WP(C)/4565/2025 WP(C)/3908/2025	RAKESH KUMAR MALLICK VS STATE OF ODISHA	SUCHETA GUMANSINGH VS	// 0 //
229	D-WP(C)/4925/2025 WP(C)/3909/2025	DINDAYAL SAHA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
230	D-WP(C)/3039/2025 WP(C)/3910/2025	CHANDAN LUHAR VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
231	D-WP(C)/4652/2025 WP(C)/3911/2025	MANIRAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
232	D-WP(C)/4704/2025 WP(C)/3912/2025	MADHUSUDAN DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
233	D-WP(C)/4750/2025 WP(C)/3913/2025	DR.BALAKRISHNA MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
234	D-WP(C)/3442/2025 WP(C)/3914/2025	RAMDAS KISKU VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
235	D-WP(C)/4814/2025 WP(C)/3915/2025	GANGADHAR MOHANTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
236	D-WP(C)/3829/2025 WP(C)/3916/2025	SATYANANDA DASH VS VICE CHANCELLOR, OUAT, KHURDA	SATYANARAYAN MOHAPATRA VS	// 0 //
237	D-WP(C)/4985/2025 WP(C)/3917/2025	RAMAKANTA SAHU VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
238	D-WP(C)/4830/2025 WP(C)/3918/2025	SATYABRATA GHADEI VS	BIJAY KUMAR BEHERA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/3847/2025 WP(C)/3919/2025	STATE OF ORISSA BAILADU CHOWDHURY VS	SWAGAT KUMAR SAHU VS	// // 0
240	D-WP(C)/4447/2025 WP(C)/3920/2025	STATE OF ODISHA LALATA KISHOR BEHERA VS	BIPIN KUMAR NAYAK VS	// // 0
241	D-WP(C)/4816/2025 WP(C)/3921/2025	STATE OF ODISHA SUNIL KUMAR GURU VS	AKSHAYA KUMAR SAHOO VS	// // 0
242	D-WP(C)/4817/2025 WP(C)/3922/2025	STATE OF ODISHA SUVENDU SEKHAR ROUT VS	GYANA RANJAN SETHI VS	// // 0
243	D-WP(C)/4824/2025 WP(C)/3923/2025	STATE OF ODISHA RASHMEE REKHA SAHOO VS	BISWAJIT NAYAK VS	// // 0
244	D-WP(C)/4843/2025 WP(C)/3924/2025	TP CENTRAL ODISHA DISTRIBUTION LIMITED BIDULATA SAHOO VS	BISWAJIT NAYAK VS	// // 0
245	D-WP(C)/3866/2025 WP(C)/3925/2025	TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR RINANJALI SABAT VS	JAGAMOHAN PATTANAIAK VS	// // 0
246	D-WP(C)/4832/2025 WP(C)/3926/2025	MANAGING DIRECTOR OFDC,BHUBANESWAR AMBIKA SANKAR MISHRA VS	MANOJ VERMA VS	// // 0
247	D-WP(C)/4895/2025 WP(C)/3927/2025	STATE OF ODISHA ABHINASH DAS @ ABHINASH DASH VS	BIRAJA PRASANNA DAS VS	// // 0
248	D-WP(C)/1626/2025 WP(C)/3928/2025	STATE OF ODISHA SATYABRATA MOHANTY VS	SURESH KUMAR CHOUDHURY VS	// // 0
249	D-WP(C)/4858/2025 WP(C)/3929/2025	STATE OF ODISHA DASARI RAJESWARI VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/4845/2025 WP(C)/3930/2025	SUSANTA KUMAR PRUSTY VS UNION OF INDIA	SUBHASREE MOHANTY VS	// 0 //
251	D-WP(C)/4515/2025 WP(C)/3931/2025	SUBASH CHANDRA DAS VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //
252	D-WP(C)/4852/2025 WP(C)/3932/2025	RAJESH KUMAR NAYAK VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
253	D-WP(C)/4902/2025 WP(C)/3933/2025	RANJAN KUMAR ROUT @ RANJAN ROUT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
254	D-WP(C)/4896/2025 WP(C)/3934/2025	RAJESH MALLICK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
255	D-WP(C)/4903/2025 WP(C)/3935/2025	RAMAKANTA BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
256	D-WP(C)/4866/2025 WP(C)/3936/2025	DIPTI RANJAN BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
257	D-WP(C)/4860/2025 WP(C)/3937/2025	THANASUNDAR PRADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
258	D-WP(C)/4897/2025 WP(C)/3938/2025	JITENDRA PATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
259	D-WP(C)/4881/2025 WP(C)/3939/2025	RANJAN KUMAR DASH VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
260	D-WP(C)/4743/2025 WP(C)/3940/2025	DEBASIS ROUTH VS THE STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
261	D-WP(C)/4898/2025	ABHINASH DAS @ ABHINASH DASH	BIRAJA PRASANNA DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3941/2025	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/4761/2025 WP(C)/3942/2025	DR. BHABANI SHANKAR MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
263	D-WP(C)/4798/2025 WP(C)/3943/2025	BIJAY KARAPATI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// () //
264	D-WP(C)/4861/2025 WP(C)/3944/2025	HARBINDER SINGH DEENGRA VS CENTRAL INFORMATION COMMISSION, NEW DELHI.	PRANAB KUMAR SAMANTRAY VS	// () //
265	D-WP(C)/4905/2025 WP(C)/3945/2025	SWARNALATA MALLICK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //
266	D-WP(C)/4844/2025 WP(C)/3946/2025	RAJENDRA JAIN VS STATE OF ODISHA	MALAYA KUMAR MISHRA VS	// () //
267	D-WP(C)/4906/2025 WP(C)/3947/2025	KRUPASINDHU MUDULI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //
268	D-WP(C)/4847/2025 WP(C)/3948/2025	AKSHATA KUMAR PUROHIT VS STATE OF ODISHA	AMITAV TRIPATHY VS	// () //
269	D-ABLAPL/2004/2025 ABLAPL/1450/2025	KUTURI ROUT VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	//0 () //
270	D-ABLAPL/3272/2025 ABLAPL/1451/2025	SIPUN PALEI @ PARSHURAM PALEI VS STATE OF ODISHA	MD. GOLAM MADANI VS	AGARAPADA /242 /2024 () //
271	D-ABLAPL/3350/2025 ABLAPL/1452/2025	A .CHANDRA SEKHAR @ CHINU VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /25 /2025 () //
272	D-ABLAPL/2381/2025 ABLAPL/1453/2025	DIBAKAR MAHARANA VS	BIRANCHI NARAYAN MAHAPATRA VS	BAIDYANATHPUR /596 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/3527/2025 ABLAPL/1454/2025	STATE OF ODISHA SK. NAJIR HUSSEN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /47 /2025 () //
274	D-ABLAPL/3005/2025 ABLAPL/1455/2025	JAYANANDA BIBHARA @ DAYANANDA BIBHAR VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	BELPARA /239 /2023 () //
275	D-ABLAPL/3002/2025 ABLAPL/1456/2025	BASANTA KUMAR ODDU VS STATE OF ODISHA	PRAGYAN NALINI NAYAK VS	NABARANGAPUR TOWN /23 /2025 () //
276	D-ABLAPL/3000/2025 ABLAPL/1457/2025	KALANDI @ KALANDI CHARAN BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /186 /2024 () //
277	D-ABLAPL/1218/2025 ABLAPL/1458/2025	KARAN @ SK. GOLAM @ SK. GOLAM ILTEZA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK TOWN /810 /2024 () //
278	D-ABLAPL/2929/2025 ABLAPL/1459/2025	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SANGRAM RATH VS	CUTTACK SADAR /168 /2019 J.M.F.C,CUTTACK(Cuttack) ICC/0000037/2024
279	D-ABLAPL/39444/2024 ABLAPL/1460/2025	GHANASHYAM NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	AGARAPADA /180 /2024 () //
280	D-ABLAPL/3496/2025 ABLAPL/1461/2025	GAJAPATI SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	SAINTALA /368 /2022 () //
281	D-ABLAPL/3567/2025 ABLAPL/1462/2025	KHIRASINDHU HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	KALAMPUR /119 /2024 () //
282	D-ABLAPL/3256/2025 ABLAPL/1463/2025	MITU GANGEI @ PRABHAT GANGEI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SINGLA /96 /2024 () //
283	D-ABLAPL/3609/2025 ABLAPL/1464/2025	RAJESH KUMAR JAIN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TITILAGARH /37 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/3707/2025 ABLAPL/1465/2025	SULI NAIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BHADRAK RURAL /17 /2025 () //
285	D-ABLAPL/3413/2025 ABLAPL/1466/2025	WASIM AKHTAR KHAN VS STATE OF ODISHA	GAJENDRANATH ROUT VS	SPL.TASK FORCE /5 /2021 () //
286	D-ABLAPL/3709/2025 ABLAPL/1467/2025	SIDHANT KUMAR DUTT VS STATE OF ODISHA	LALATENDU DAS VS	//0 () //
287	D-ABLAPL/3739/2025 ABLAPL/1468/2025	UTTAM MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /97 /2024 () //
288	D-ABLAPL/3737/2025 ABLAPL/1469/2025	KANHU DAS @ KANHU CHARAN DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /52 /2023 () //
289	D-ABLAPL/3758/2025 ABLAPL/1470/2025	AJHARUDDIN KHAN VS STATE OF ODISHA	MANORANJAN DAS VS	CUTTACK SADAR /481 /2021 () //
290	D-ABLAPL/2557/2025 ABLAPL/1471/2025	MUKTINARAYAN RATH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 () //
291	D-ABLAPL/3786/2025 ABLAPL/1472/2025	TUKUNA MALLIK@PUPUNA MALLIK VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /227 /2023 () //
292	D-ABLAPL/3220/2025 ABLAPL/1473/2025	AKASH NAYAK @ SUBHAJIT NAYAK VS STATE OF ODISHA	SURYA NARAYAN PANIGRAHI VS	LAXMISAGAR P.S. /9 /2025 () //
293	D-ABLAPL/3845/2025 ABLAPL/1474/2025	JAYANTA MAHAKUL @ JAYATA MAHAKUL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHANTAPADA /32 /2025 () //
294	D-ABLAPL/3113/2025 ABLAPL/1475/2025	SACHITRA PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	CHANDRABHAGA MARINE /5 /2025 () //
295	D-ABLAPL/3629/2025	BABUL NATH	PRASANT KUMAR SAHOO	KAMAKHYANAGAR /270 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1476/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/3115/2025 ABLAPL/1477/2025	SANGRAM KESHARI PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	CHANDRABHAGA MARINE /6 /2025 () //
297	D-ABLAPL/3812/2025 ABLAPL/1478/2025	MIKU GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /970 /2024 () //
298	D-ABLAPL/3441/2025 ABLAPL/1479/2025	ABAKASH MAHANTY @ ABANIKANTA MAHANTY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BELPARA /19 /2025 () //
299	D-ABLAPL/3648/2025 ABLAPL/1480/2025	BIKRAMNATH SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /76 /2025 () //
300	D-ABLAPL/2006/2025 ABLAPL/1481/2025	MITHU @ PRITAM NAYAK @ PREETAM NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	BASELI SAHI PS /17 /2025 () //
301	D-ABLAPL/3761/2025 ABLAPL/1482/2025	MUNA MAHANTA VS STATE OF ODISHA	PRABIN DAS VS	BONAI /16 /2025 () //
302	D-ABLAPL/3763/2025 ABLAPL/1483/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	PRABIN DAS VS	BONAI /16 /2025 () //
303	D-ABLAPL/3772/2025 ABLAPL/1484/2025	JITAN MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /464 /2023 () //
304	D-ABLAPL/3764/2025 ABLAPL/1485/2025	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	PRABIN DAS VS	BONAI /16 /2025 () //
305	D-ABLAPL/3683/2025 ABLAPL/1486/2025	SURATHA KUMAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	BARANGA /460 /2024 () //
306	D-ABLAPL/3824/2025 ABLAPL/1487/2025	BISWA MOHAN DAS @ MILAN VS	MOHENDRA DALAI VS	CUTTACK SADAR /68 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/3344/2025 ABLAPL/1488/2025	STATE OF ODISHA JAKIR HOSEN CHOUDHARY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// Bamapada (Industrial Area) /26 /2025 ()
308	D-ABLAPL/3809/2025 ABLAPL/1489/2025	STATE OF ODISHA SOBHAN KUMAR PATNAIK @ SOBHAN KUMAR PATNAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIMAKHANDI /301 /2024 ()
309	D-ABLAPL/3769/2025 ABLAPL/1490/2025	STATE OF ODISHA RAJU TANDIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// BIRMAHARAJPUR /14 /2025 ()
310	D-ABLAPL/3702/2025 ABLAPL/1491/2025	STATE OF ODISHA BABULI MALIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	// KUAKHIA /47 /2025 ()
311	D-ABLAPL/3744/2025 ABLAPL/1492/2025	STATE OF ODISHA NRUSHINGA BHAINSAI VS STATE OF ODISHA	DEBABRATA DASH VS	// DHARAMGARH /140 /2024 ()
312	D-ABLAPL/3749/2025 ABLAPL/1493/2025	STATE OF ODISHA JANMEJAY KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BARIPADA TOWN /78 /2025 ()
313	D-ABLAPL/3792/2025 ABLAPL/1494/2025	STATE OF ODISHA MUNSIRAM BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /349 /2024 ()